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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 668/2014

ABHINANDAN KUMAR JAIN

..... Petitioner

Through Mr. Sachin Dutta, Sr. Advocate with Mr. Rahul

Pandey and N. Kumar, Advocates.

versus

MVL LIMITED

..... Respondent

Through

Mr. Rishi Manchanda and Mr. Kunal Kher,

Advocates for respondent.

Mr. Rachit Devgan, Advocate for SEBI.

CORAM:

HON'BLE MR. JUSTICE SUDERSHAN KUMAR MISRA

ORDER 05 10 2015

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Co.Appln. No.3002/2015

This application seeks condonation of delay of 135 days in filing the rejoinder by the petitioner.

For the reasons stated therein, the application is allowed and the delay is condoned.

The application is disposed off.

Co.Appln. No.1039-40/2014

Mr. Rachit Devgan, Advocate for SEBI, enters appearance. Let affidavit be filed on behalf of SEBI setting down the-up-to-date status of the matter, within eight weeks from today, with an advance copy to counsel for the petitioner as well as the respondent.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 04/05/2025 at 09:27:49





Counsel for the respondent states that order passed by SEBI on 19.12.2014 has been stayed.

Counsel for SEBI states that he is not fully instructed in this behalf.

Interim order to continue till further orders.

List on 21.03.2016.

Co.Pet. No.668/2014

Reply stated to have been filed by the respondent is lying under objections. Let the same be refiled after removing the objections along with an appropriate application for condonation of delay within one week from today.

Counsel for the respondent states that he has also filed the affidavit of the Managing Director of the respondent company in terms of the order passed on 17.03.2015 on 01.10.2015 vide diary No.509017. The same is not on record. Let the same be traced and placed on record. Let another copy of the same be made available to counsel for the petitioner within two days from today.

List on 21.03.2016.

SUDERSHAN KUMAR MISRA, J

OCTOBER 05, 2015 dr